

In the Central Administrative Tribunal
Calcutta Bench

CPC No.94 of 1998
(OA No.660 of 1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Narayan Ch. Malakar

Vs.

South-Eastern Railway

For the Applicant : Mr. R.K. De, Advocate

For the Respondents: None

Heard on : 24-9-98

Date of Judgement : 24-9-98

O R D E R

Heard Lt. Advocate Mr. De and he does not press ^{the} application bearing No. CPC 94 of 1998 filed by the applicant Shri Narayan Chandra Malakar. So, application is disposed of.

(D. Purkayastha)
Member (J)